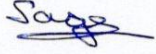



ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2020

NAME OF THE COMPANY: Prayag Polytech Pvt Ltd V/s MD Plastech Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Sagar Mehrotra	Advocate	Petitioner	
2.	Vinayak Mithal			
3)	Shadab Alam	Advocate	Respondent	

CP NO.(IB)389/ALD/2019

Sh. Sagar Mehrotra along with Sh. Vinayak Mithal, Advocates for the petitioner and Sh. Shadab Alam, Advocate for the respondent are present.

Ld. Counsel for the respondent seeks a week time for filing reply. Accordingly, a week time is granted to the respondent for filing reply as a last opportunity. Thereafter, one week time is granted to the petitioner for filing rejoinder.

As prayed for, put up on 28<sup>th</sup> February, 2020.

Dated: 07.02.2020

Sd/-

(JUSTICE RAJESH DAYAL KHARE)  
MEMBER (J)

Typed by :  
Kavya Prakash Srivastava  
(Stenographer)